

**Uttar Pradesh Shasan
Shram Anubhag-2**

In pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of Notification no. 288 /36-2-2021 dated 02-03-2021 :

NOTIFICATION

No.- 288 /36-2-2021-05(G)/2020

Lucknow: Dated 02 March, 2021

WHEREAS section 4(4)(b)(ii) of the Central Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 (hereinafter referred to as "the said Act), allows performing authentication on voluntary basis for such purpose as the Central Government in consultation with the Authority, and in the interest of the State, may prescribe;

AND WHEREAS the Government of India has framed the Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020 under which the State Government can seek permission to use Aadhaar authentication on voluntary basis;

AND WHEREAS Government of India vide Official Memorandum No. 13(4)/2020-EG-II (Vol-IV) dated 19th January, 2021 has conveyed the approval of the Competent Authority to allow Uttar Pradesh Building and Other Construction Workers Welfare Board for registration and renewal of building and other construction workers, issuance of migration certificate and providing monetary and other benefits to the beneficiaries under various schemes formulated and notified by Uttar Pradesh Building and Other Construction Workers Welfare Board with prior concurrence of the State Government, for using Aadhaar authentication on voluntary basis, for the purpose of identification in terms of rule 5 of the aforesaid rules read with section 4(4)(b)(ii) of the aforesaid Act.

NOW, THEREFORE, in exercise of the powers under rule 5 of the Aadhaar Authentication for Good Governance (Social Welfare, Innovation Knowledge) Rules, 2020, the Governor is pleased to allow Uttar Pradesh Building and Other Construction Workers Welfare Board (UPBOCWVB) to seek voluntary Aadhaar authentication for registration and renewal of building and other construction workers, issuance of migration certificate and providing monetary and other benefits to the beneficiaries under various scheme formulated and notified by UPBOCWVB with prior concurrence of the State Government, for the purpose of identification.

The Chief Executive Officer, Uttar Pradesh Building and Other Construction Workers Welfare Board shall separately notify the methods of identification in case the claimant does not intend to authenticate using his Aadhaar.

The consent form to be collected from the claimants is specified in Schedule "A" appended to this notification.

**Suresh Chandra
Additional Chief Secretary**

SCHEDULE "A"
Consent Form Format

I ----- holder of Aadhaar No.----- give my consent to Uttar Pradesh Building and Other Construction Workers Welfare Board for fetching my identity and other information for the purpose of e-KYC through UIDAI, using the Aadhaar OTP or Biometric authentication with UIDAI and seeding it with data base of Uttar Pradesh Building and Other Construction Workers Welfare Board, Uttar Pradesh. I also give my consent for using my Aadhaar Number for disbursement of benefits through DBT for the Government Welfare Scheme notified under section 7 of the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016.

The consent and purpose of collecting Aadhaar has been explained to me in local language. The department has informed me that my Aadhaar shall not be used for any purpose other than that mentioned above.

I have been given other alternative means (Voter ID/Driving license/Ration Card, etc), by the department for KYC purposes including physical KYC by submitting officially valid documents and I have voluntarily chosen Aadhaar based KYC.

I understand that the Biometrics and/or OTP I provide for authentication shall be used only for authenticating my identity through the Aadhaar Authentication system for that specific transaction and for no other purposes.

Consent For Using Personal Data

I----- holder of UPBOCW ID ----- hereby give consent to use my personal data available for creating database of UPBOCW. I am aware that this database shall be used for deciding my eligibility for various schemes, services and projects of the Uttar Pradesh Building and Other Construction Workers Welfare Board, Government of Uttar Pradesh.